

**POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF
DELTA INDUSTRIAL RESOURCES LIMITED**

Corporate Identification Number: L52110DL1984PLC019625;
Registered Office: Shop No. 325, 3rd Floor, Aggarwal Plaza, Sector-14, Rohini, North East Delhi,
New Delhi-110085, India;
Contact Number: +91-8376095634; E-mail Address: deltaindlt@gmail.com; Website: www.dirl.in.

Open Offer for the acquisition of up to 14,02,180 (Fourteen Lakhs Two Thousand One Hundred And Eighty) Equity Shares, Representing 26.00% (Twenty-Six Percent) Of The Voting Share Capital of Delta Industrial Resources Limited, at an offer price of ₹9.20/- (Nine Rupees and Twenty Paise Only), payable in cash, made by Mr. Gaurav Goel (Acquirer 1), Mr. Rakesh Kumar Goel (Acquirer 2), Mr. Saurabh Goel (Acquirer 3), and Mr. Harsh Gupta (Acquirer 4), (hereinafter collectively referred to as the 'Acquirers') in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto ('SEBI (SAST) Regulations') ('Offer').

This Post-Offer Public Announcement is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirers in connection with the Offer made to the aforementioned Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement'). This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: (a) Public Announcement dated Wednesday, May 18, 2022 ('Public Announcement'), (b) Detailed Public Statement dated Monday, May 23, 2022 which was published on Tuesday, May 24, 2022 in the newspapers, namely being, Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (Delhi Edition and All India Edition) and Mumbai Lakshadweep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Detailed Public Statement'), (c) Draft Letter of Offer dated Friday, May 27, 2022 ('Draft Letter of Offer'), (d) Letter of Offer dated Thursday, July 07, 2022, along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer'), (e) Recommendations of Committee of Independent Directors dated Thursday, July 14, 2022 which was published in the Newspapers on Friday, July 15, 2022 ('Recommendations of IDC'), (f) Letter of Offer Dispatch Confirmation Advertisement dated Tuesday, July 12, 2022, which was published in Newspapers on Wednesday, July 13, 2022 ('Letter of Offer Dispatch Confirmation Advertisement') and (g) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement dated Saturday, July 16, 2022, which was published in the Newspapers on Monday, July 18, 2022 ('Pre-Offer Advertisement'). This Post-Offer Public Announcement is being published in the same aforesaid newspapers.

1.	Name of the Target Company	Delta Industrial Resources Limited			
2.	Name of the Acquirers and PACs	Mr. Gaurav Goel (Acquirer 1), Mr. Rakesh Kumar Goel (Acquirer 2), Mr. Saurabh Goel (Acquirer 3), and Mr. Harsh Gupta (Acquirer 4). There is no person acting in concert with the Acquirers for this Offer.			
3.	Name of Manager to the Offer	CapitalSquare Advisors Private Limited			
4.	Name of Registrar to the Offer	Skyline Financial Services Private Limited			
5.	Offer Details				
5.1	Date of Opening of the Offer	Tuesday, July 19, 2022			
5.2	Date of Closing of the Offer	Monday, August 01, 2022			
6.	Date of Payment of Consideration	The scheduled date for making payment of consideration to the Public Shareholders of the Target Company was Thursday, August 18, 2022. Since none of the Public Shareholders had tendered their Equity Shares in the Offer, the obligation of making payment was not applicable.			
7.	Details of the Acquisition				
	Particulars	Proposed in the Offer Document (Assuming full acceptance in this Offer)		Actuals	
7.1	Offer Price	₹9.20/-		₹9.20/-	
7.2	Aggregate number of Equity Shares tendered	14,02,180		-	
7.3	Aggregate number of Equity Shares accepted	14,02,180		-	
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,29,00,056.00/-		-	
7.5	Shareholding of the Acquirers before the Share Purchase Agreement/ Public Announcement				
a)	Number of Equity Shares	Nil		Nil	
b)	% of fully diluted Equity Share capital				
7.6	Equity Shares acquired by way of Share Purchase Agreement				
a)	Number of Equity Shares	13,65,000		13,65,000	
b)	% of fully diluted Equity Share capital	25.31%		25.31%	
7.7	Equity Shares acquired by way of Offer				
a)	Number of Equity Shares	14,02,180		-	
b)	% of fully diluted Equity Share capital	26.00%		-	
7.8	Equity Shares acquired after the Detailed Public Statement				
a)	Number of Equity Shares acquired	Nil		Nil	
b)	Price of the Equity Shares acquired				
c)	% of Equity Shares acquired				
7.9	Post-Offer shareholding of the Acquirers				
a)	Number of Equity Shares	13,65,000		13,65,000	
b)	% of fully diluted Equity Share capital	25.31%		25.31%	
7.10	Pre-Offer and Post-Offer shareholding of the Public Shareholders				
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	40,28,000	14,28,000	40,28,000	40,28,000
b)	% of fully diluted Equity Share capital	74.69%	48.69%	74.69%	74.69%
8.	The Acquirers accept full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.				
9.	The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').				
10.	A copy of this Post-Offer Public Announcement will be available and accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com, Metropolitan Stock Exchange of India Limited at www.msei.in, Manager at www.capitalsquare.in, and the registered office of the Target Company.				
11.	The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.				

ISSUED BY MANAGER TO THE OFFER



CAPITALSQUARE ADVISORS PRIVATE LIMITED
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Contact Person: Mr. Tanmoy Banerjee/Ms. Pankita Patel
SEBI Registration Number: INM000012219
Validity: Permanent
Corporate Identification Number: U65999MH2008PTC187863

For and on behalf of the Acquirers

	Sd/-	Sd/-	Sd/-	Sd/-
Date: Thursday, August 04, 2022	Mr. Gaurav Goel	Mr. Rakesh Kumar Goel	Mr. Saurabh Goel	Mr. Harsh Gupta
Place: Mumbai	Acquirer 1	Acquirer 2	Acquirer 3	Acquirer 4